

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3669
ANSWERED ON:13.02.2014
NON RELEASE OF FUNDS UNDER IAY
Mala Rajya Laxmi Smt. Shah;Manjhi Shri Hari

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the work under Indira AwasYojana (IAY) is getting affected in various States especially in Uttarakhand and Uttar Pradesh due to non-release of funds in the Union Government;
- (b) if so, the names of the States for which the second instalment has not been released till date along with the reasons therefor and the details of amount released till date; and
- (c) the time by which the remaining instalment of IAY in the said States is likely to be issued along with the details thereof

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (c) The first instalment of funds under IAY is released suo motu at the beginning of the year to those districts which had availed second instalment of previous year without any condition. In case any condition(s) were attached with the 2nd instalment of previous year, first instalment is released on submission of compliance report in respect of the said conditions. For release of second instalment, the District Rural Development Agencies (DRDAs) are required to submit proposals along with Utilisation Certificates and Audit Reports of the previous year and fulfilment of conditions, if any, imposed. The last date for receipt of proposals for release of second instalment was 31st January 2014. A statement showing State-wise funds released as second instalment during the current financial year is at Annexure-I.